

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**



APPLICATION NUMBER :

PETITION NUMBER : TCP/26/2016

NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others

UNDER SECTION :397/398

S.No.	Name (in Capital)	Represented by	Signature
①	FOR T.K.BHASKAR PRIYADARSHINI.N SHWETHA VASUDEVAN KEERTHI KRISHNA.B	counsel for the petitioners	
②	For HARI SHANKAR MANI. SANDEEP KUMAR.	Respondents	

ORDER

Ms N Priyadarshini, counsel for petitioners present. Shri Sandeep Kumar, counsel for respondents present. Both the counsel prayed time for reporting the final outcome of the settlement talks between the parties. Time enlarged at request. Put up on **02.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)